THE HIGH COURT OF BOMBAY, NAGPUR BENCH, NAGPUR

CORRIGENDUM - II

Read

:- Tender No. BOM HC/NAG/Housekeeping Services/1982/ 2025,

dated 09.04.2025

Tender ID

:- 2025 BHCMU 1169465_1

Corrigendum Type :- Cancellation Corrigendum

This is to convey that the Competent Authority has decided to cancel the Tender Notice No. Tender No. BOM HC/NAG/Housekeeping Services/1982/2025, dated 09.04.2025

Nagpur

Dated: 02.05.2025

B

Registrar (Administration) High Court of Bombay, Nagpur Bench, Nagpur